NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

IA 3178/2024 IN C.P. (IB)/1095(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **11.07.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK V/s ANAND DISTILLERIES PVT.LTD**

Section 7 Sec. 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. K.B. Nair for the Financial Creditor is present and Adv. Jatin Kumar a/w Adv. Aashray Chaudhary for the Respondent is also present.
2. Ld. Counsel for the Applicant is directed to serve a copy of the Application to the Respondent and in turn, the Respondent shall serve their reply within three weeks' after duly serving the copy to the other side at least two days before the next date of hearing.
3. List this matter on **05.08.2024** for further consideration.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**

MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

/Neeraj/